

**UTTAR PRADESH SHASAN  
GOPAN ANUBHAG-3**

The Governor is pleased to order the publication of the following English translation of Notification No. 103/1/4/2019-CX-3, dated June 21, 2021 for general information.

**NOTIFICATION**

**No. 103/1/4/2019-CX-3  
Lucknow : June 21, 2021**

WHEREAS the premises named, detailed and described in the Schedule given below is a place used for Power transmission from power sub-station 765/400 K.V.H.V.S.C. and 500 K.V.H.V.D.C., Ibrahimhatti Balia, Distt-Balia to Delhi, Lucknow, Varanasi and Mau power sub-stations;

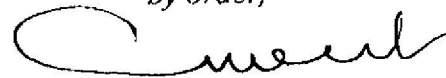
AND WHEREAS an information with respect thereto, of the destruction or obstruction thereof, or interference therewith, would be useful to an enemy;

NOW, THEREFORE, in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act no.XIX of 1923), read with the Government of India, Ministry of Home Affairs Notification No S.O. 1285 dated May 4, 1963, the Governor is pleased to declare the premises named, detailed and described in the Schedule given below to be a "Prohibited Place" for the purposes of the said Act and to direct that a copy of this notification in English and in the vernacular of the locality be affixed to the said premises.

**Schedule**

<i>Name and specifications of the prohibited place</i>	
765/400 K.V.H.V.S.C. and 500 K.V.H.V.D.C., Ibrahimhatti Balia Distt-Balia	
<i>In East-</i>	<i>Village- Devdharla Maiti Harishchandra Inter college</i>
<i>In West-</i>	<i>Kidiharapur-Fatehpur Road</i>
<i>In North-</i>	<i>Village- Bheend Kanahaiya Inter College</i>
<i>In South-</i>	<i>Village- Chakhsapur Seetrami Inter College</i>

By order,



(Awanish Kumar Awasthi)  
Additional chief Secretary